



2026:DHC:2917-DB



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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 12996/2006

R.ANANTHAN

.....Petitioner

Through:

versus

UOI & ORS.

.....Respondents

Through: Mr Jagdish Chandra and Ms  
Maanya Saxena, Advs.

**CORAM:**

**HON'BLE MR. JUSTICE C. HARI SHANKAR**

**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA**

**ORDER (ORAL)**

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**07.04.2026**

**C. HARI SHANKAR, J.**

1. There has been no appearance on behalf of the petitioner after 2 August 2010, that is, for the past 15 years.
2. We directed court notice be issued to the petitioner. However, the notice has been returned with the remarks that no such person resides at the address provided in the petition.
3. In the circumstances, we have no option but to dismiss this petition for default and non-prosecution.

**C. HARI SHANKAR, J.**

**OM PRAKASH SHUKLA, J.**

**APRIL 7, 2026/dsn**